## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4627 ANSWERED ON:23.04.2013 ELIGIBILITY STANDARDS FOR TRIBALS Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government/Ministry has received any requests from the Ministry of Tribal Affairs to ease eligibility standards for tribals to facilitate their entry into Central Reserve Police Force (CRPF) and other paramilitary forces;
- (b) if so, the details thereof; and
- (c) the response of the Government thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): Yes, Madam. This Ministry received a request dated 07.09.2010 from the Ministry of Tribal Affairs (MoTA) regarding easing of eligibility standards for recruitment of youth/tribals from LWE areas in the Central Reserve Police Force (CRPF). MoTA requested to relax the educational qualification to 8th standard and the height to about 5 feet 3 inches (i.e. 160.02 Cms) for the tribals of LWE area for recruitment in CRPF.

The height requirement for the Scheduled Tribe (ST) candidates from LWE affected districts for recruitment to the post of Constable (GD) in CRPF and other Central Armed Police Forces (CAPFs) and Assam Rifles (AR) has been revised from 162.5 cms to 160 cms for Male candidates & from 150 cms to 147.5 cms for Female candidates in February, 2012.

It may not be possible to relax the educational qualification to 8th standard in view of Department of Personnel & Training's (DoP&T's) instructions issued vide Office Memorandum No.AB-14017/6/2009-Estt (RR) dated 30.04.2010.